

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, JHAJJAR.**

No. 13965-77 /

Dated. 28-08-2020 /

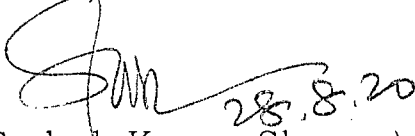
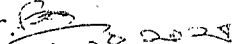
To

All the Judicial Officers  
Posted in this Sessions Division.

**Memo:**

Find enclosed herewith copy of letter No.947-Spl.Genl./XVII.3(6-G) dated 27.08.2020 alongwith its enclosures, received from the Hon'ble High Court, for information and necessary action.

Encl. As above.

  
(Sudesh Kumar Sharma),  
District & Sessions Judge,  
Jhajjar. 

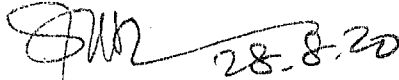
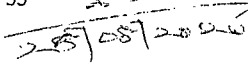
Endst. No. 13978-92 /

Dated. 28-08-2020 /

Copy is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Jhajjar.
2. The Superintendent of Police, Jhajjar.
3. The District Attorney, Jhajjar.
4. The Superintendent, District Jail, Jhajjar.
5. The Presidents, Bar Association, Jhajjar and Bahadurgarh.
6. All the Branches of this office.
7. System Officer/System Assistant of this office is directed to upload the same on the official website of this office.

Encl. As above.

  
(Sudesh Kumar Sharma),  
District & Sessions Judge,  
Jhajjar. 

**MOST URGENT / SPEED POST / EMAIL**

No. 947-Spl. Genl./XVII.3(6-G)

From

The Registrar General,  
Punjab and Haryana High Court,  
Chandigarh.

To

All the District and Sessions Judges,  
in the States of Punjab, Haryana and  
U.T. Chandigarh.

Dated, Chandigarh the 27<sup>th</sup> August, 2020.

Subject: Instructions regarding weekend lockdown imposed in the States of  
Punjab, Haryana and UT, Chandigarh.

Sir,

I am directed to refer you on the subject cited above and to  
forward herewith a copy of this Court's order bearing No.35/RG/Spl./Misc.  
dated 27.08.2020 for information and necessary compliance by all concerned.

Yours faithfully,

*Sauk*  
27/8/20

Assistant Registrar (Exclusive)  
for Registrar General

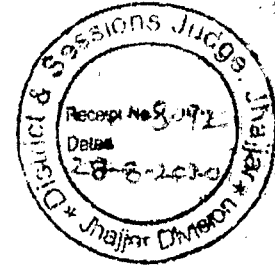
Encls.: As above

*office to process*

*Sum*

(Sudesh Kumar Sharma)  
District & Sessions Judge,

JHAJJAR 28/08/2020



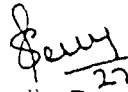
ORDER

Re : Situation arising due to outbreak of the novel coronavirus (COVID-19).

Keeping in view the prevailing pandemic situation arising due to outbreak of the novel coronavirus (COVID-19) and having regard to the steps taken by States of Punjab, Haryana and U.T. Chandigarh to impose strict lockdown during the weekends (i.e. Saturdays and Sundays), Hon'ble the Chief Justice has been pleased to order as under:-

*"..... The Subordinate Courts in the States of Punjab, Haryana and U.T., Chandigarh as well as establishment of this Court be kept closed on every working Saturday for the time being till further orders. However, Officers/Officials of the Subordinate Courts as well as of this Court shall continue to work from home on said days and shall not leave the Station without the prior permission of competent authority".*

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
27.8.2020  
(Sanjiv Berry)  
Registrar General